

HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

NOTIFICATION

R.O.C.No.61/2019-RC,

Dt:07-09-2019

REF: High Court's Notification in ROC.No.61/2019-RC, dt 1-04-2019, notifying four (04) vacancies in the cadre of District Judges by transfer through a Limited Competitive Examination (Accelerated Recruitment by Transfer) (10% Quota) from among the Senior Civil Judges of the Telangana State Judicial Service having not less than 5 years of qualifying service by the end of 31.03.2019 - Reg.

It is to inform that the High Court issued Notification for four (4) posts of District Judge by transfer through a Limited Competitive Examination (Accelerated Recruitment by Transfer) (10% Quota) notified for the year 2019, from among the Senior Civil Judges of the Telangana State Judicial Service having not less than 5 years of qualifying service by the end of 31.03.2019.

Pursuant to the said Notification four applications were received and they were permitted for written examination. Out of four candidates, only three candidates appeared for written examinations held on 17.8.2019 and 18.8.2019 and out of three candidates, two candidates qualified for viva voce and viva voce was conducted on 05.09.2019.

The High Court on considering the merit list has provisionally selected the following two (2) candidates in the order of merit as District Judges by transfer through a Limited Competitive Examination (Accelerated Recruitment by Transfer) (10% Quota) notified for the year 2019, from among the Senior Civil Judges of the Telangana State Judicial Service having not less than 5 years of qualifying service by the end of 31.03.2019.

Sl. No	Name of the Officer	Designation
1.	Dr. Sunnam Srinivas Reddy (Hall Ticket No. 1022019)	I Addl. District and Sessions Judge, Karimnagar
2.	Sri K.Prabhakara Rao (Hall Ticket No. 1042019)	Special Judge for Trial of Cases- under SCs & STs POA (Act) -cum-VII Addl. District & Sessions Judge, Warangal


REGISTRAR(ADMINISTRATION)
F.A.C. REGISTRAR (RECRUITMENT)